

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.05.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 551 of 2019	NTPC Ltd. Vs. Satish Kumar Gupta & Ors.	Ashim Vachher	
2.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.	Arijit Mazumdar	
3.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	
4.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd & Anr.	Dharita Purvish Malkan	
5.	Comp. App. (AT) (Ins) No. 555 of 2019	VA Tech Wabag Ltd. Vs. Venkatesan Sankarnarayan & Ors.	B.Dubey	
6.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	

For Admission (After Notice)

7.	Comp. App. (AT) No. 113 of 2019	Joint Commissioner of Income Tax (OSD). Vs. Reliance Jio Infocomm Ltd. & Ors. With	Sagar Suri	K.R. Sasiprabhu
8.	Comp. App. (AT) No. 114 of 2019	Income Tax Officer, Ward 3(3)-1, Mumbai Vs. Reliance Jio Infratel (P) Ltd. & Ors.	Lakshmi Gurung	K.R. Sasiprabhu
9.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Ajay Gaggar-R1 Jayant Mehta
10.	Comp. App. (AT) (Ins) No. 42 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. TATA Capital Financial Services Ltd. & Anr.	Arjun Krishnan	Amit gupta (R1) Abhishek Anand-R(Liquidator)
11.	Comp. App. (AT) (Ins) No. 145 of 2019	Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd.	Atham Legal	S. Ravishankar
12.	Comp. App. (AT) (Ins) No. 173 of 2019	Rajan Goyal Vs. Sharad Vadehra	Vivek Sibal	Vipul Srivastav
13.	Comp. App. (AT) (Ins) No. 236 of 2019	Manaco Exim Pvt. Ltd. Vs. Janus International Pvt. Ltd.	Vishal Jain	Ankur kashyap

14.	Comp. App. (AT) (Ins) No. 282 of 2019	Kautilya Industries Pvt Ltd Vs. Parasrampuriya Synthetic Ltd & Anr.	Raman Aggarwal	Ashutosh Kumar-R1 Dinkar Singh-R2 Sidhartha Barua-R3&13 Parveen Kumar Mehdiratta-R4&11 Chandrashekhar-R7
15.	Comp. App. (AT) (Ins) No. 322 of 2019	Suraksha Asset Reconstruction Pvt Ltd. Vs. Jindal Steel and Power Ltd & Anr.	Chitranshul A. Sinha	Priyal Chaturvedi-R1
16.	Comp. App. (AT) (Ins) No. 326 of 2019	Navneet Chaurasia Vs. Lanco Infratech Ltd & Ors	Surbhi Mehta	Vaijayant Paliwal
17.	Comp. App. (AT) (Ins) No. 356 of 2019	Axis Bank Ltd. Vs. Sixth Dimension Project Solution Ltd	Sanjeev Pathak	Mohit Jolly
18.	Comp. App. (AT) (Ins) No. 392-393 of 2019	Concept Management Consulting Ltd. Vs. Anand Chandra Swain & Anr.	Kiran Kumar Patra	
19.	Comp. App. (AT) (Ins) No. 414 of 2019	Citicare Super Speciality Hospital Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K.Mittal	
20.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd With	Akshat singh	
21.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. With	Priyanka Anand	
22.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy	Priyanka	

12:00 Noon

For Hearing

23.	Comp. App. (AT) (Ins) No. 255 of 2019	Arun Kumar Jagatramka Vs. Jindal Steel & Power Ltd. & Anr.	Sandeep Bajaj	Karan Batura-R1
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Note: The Court will not sit after 01:00 PM.

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By Order
-sd/-

Registrar